

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No.42067/2022

RAJENDRA PRATAP SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 6366/2023 - CONDONATION OF DELAY IN FILING
IA No. 6370/2023 - EXEMPTION FROM FILING O.T.)

Date : 21-08-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
[IN CHAMBER]For Petitioner(s) Mr. Kamlesh Kumar Maurya, Adv.
Ms. Priya Maurya, Adv.
Ms. Jyoti S., Adv.
Mr. Sanjeev Malhotra, AORFor Respondent(s) Mr. Rohit K. Singh, AOR
Mr. Ajay Singh, Adv.UPON hearing the counsel the Court made the following
O R D E R

Learned counsel appearing for the petitioner submits that the petitioner has surrendered on 11.08.2023. He also seeks three weeks' time to file proof of surrendering.

Permission sought for is granted. If the proof of surrendering is filed, as indicated above, list the matter before the appropriate bench in due course.

(VIJAY KUMAR)
COURT MASTER (SH)(RAM SUBHAG SINGH)
COURT MASTER (NSH)